

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 593/2018  
O.A. No. 4016/2016

The 19<sup>th</sup> day of November, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Sh. Sudhir Gangahar  
S/o Shri W.C. Gangahar  
Aged about 57 years,  
R/o BA/87B, Janak Puri,  
New Delhi - 110 058. .. Petitioner

(By Advocate: Shri Apurb Lal)

Versus

1. Shri Amit Khare,  
Secretary,  
Ministry of Information & Broadcasting  
A-Wing, Shastri Bhawan,  
New Delhi - 110 001.
  
2. Shri Shashi S. Vempati,  
Chief Executive Officer  
Prasar Bharti, 2<sup>nd</sup> Floor,  
PTI Building, Sansad Marg,  
New Delhi - 110 001.
  
3. Shri Fayyaz Sheheryar,  
Director General,  
All India Radio,  
Akashvani Bhawan,  
Sansad Marg,  
New Delhi. .. Respondents

(By Advocate : Ms. Parijat for Ms. Vertika Sharma)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the respondents have complied with the orders of this Tribunal.

2. Accordingly, the CP is closed and notices are discharged. No costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

/Jyoti /